(b) if so, the names of the units and the action taken by Government in the matter;

Written Answers

- (c) whether Government have also received any representation from management of any coal Mine in West Bengal in December, 1970 or early 1971 on the same subject; and
- (d) if so, the names of the management and the contents of the representation in brief?

THE MINISTER OF LABOUR & REHA-BILITATION (SHRI R. K. KHADILKAR):

(a) to (d) The Department of Labour and Employment do not appear to have received any representation on the subject either from the Workers or the Employers in the years 1970 and 1971. It is under-stood, however, that during that period four mines were closed in West Bengal on account of the exhaustion of the coal reserves.

1536. [Transferred to the 29th August. 1972]

SET UP OF NEW STEEL PLANTS 1M FIETH FIVE YEAR PLAN

1537. SHRI M. K. MOHTA: Will the Minister of STEEL AND MINES be pleased to state:

- (a) whether Government propose to set up more steel plants in the country during the Fifth Five Year Plan period; and
- (b) if so, whether Government propose to consider the feasibility of setting up of a steel plant in Rajasthan?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAH NAWAZ KHAN): (a) and (b) Preparatory work on the Fifth Plan programme for steel development has been taken in hand. A Working Group has been constituted to examine the question of expansion of the capacity of existing intergrated steel plants as also suitable sites, on techno-economic considerations, for new steel plants. These studies will be based on tachno-economic considerations and are expected to be completed by the end of this year.

ENHANCEMENT OF INDIAN TERRITORIAL

1538. SHRI M. K. MOHTA: Will the Minister o? EXTERN AL AFFAIRS be pleased to state:

(a) whether Government have been considering any proposal to enlarge the present territorial water boundary of India; and

(b) if so, whetl er any decision has been taken in the matter?

to Questions

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDR^ PAL SINGH): (a) No, Sir.

(b) Does not aiise.

केन्द्रीय उपक्रमों में ठेके पर श्रमिक

1539. श्री रतनसास जैन: श्री गानसिंह वर्माः श्री भा० कृ० शेजवलकर: श्री सगदीश प्रसाद माथुर : श्री डो० के० पटेल : श्री साल ग्राडवाणी : सरदःर कुमार सं० चं० ग्रांग्रे :

क्या श्रम ग्रीर गुनर्वास मंत्री यह बताने की क्रपा करेंगे कि केन्द्रोय सरकार के किन-किन उपक्रमों, संस्थानों और विभागों में ठेके पर श्रमिक रखे जाते हैं ?

LABOUR ON CONTRACT BASIS IN CENTRAL UNDERTAKINGS

1539. SHRI RATTAN LAL JAIN: SHR1MAN SINGH VARMA: SHRI N. K. SHEJWALKAR: SHRI 1AC DISH PRASAD MATH JR: SHRID. K.PATEL: SHRI LALK.ADVANi: SHRIS. C. ANGRE:

Will the Minister of LABOUR AND REHABILITATION be pleased to state the names of the central public undertakings, institutions and departments which engage labour on contract basis?]

श्रम और पुनर्वास मंत्री (श्री ग्रार० के० खाडिलकर) : अपेक्षित सूचना एकत्र की जा रही है और यभा समय समा की मेज पर रख दी जायेगी।

t[THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADIL-KAR) •. The required information is being collected and will oe laid on the table of the Sabha in due course.]

f | English translation.